

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH  
AT CHENNAI**

**OA No 215 OF 2016**

**IN THE MATTER OF:**

**SRI. GUNTU BOYINA KUMAR**

..... Applicant

**Vs**

**STATE OF ANDHRA PRADESH & OTHERS**

.... Respondents

**COMPLIANCE REPORT FILED BY THE APPCB**

**DATE- 11.08.2025**



**M/s MADHURI DONTI REDDY  
ADVOCATE**

**STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH**

**A.P. POLLUTION CONTROL BOARD**

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: [reddymadhuri09@gmail.com](mailto:reddymadhuri09@gmail.com)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE  
BENCH AT CHENNAI**

**Original Application No.215 of 2016 (SZ)**

**IN THE MATTER OF:**

Sri Guntu Boyina Kumar,  
Kommadi, Visakhapatnam District

**.....APPLICANT**

**VERSUS**

State of Andhra Pradesh and  
3 others (The District Collector  
Visakhapatnam, The Vice-Chairman &  
Housing Commissioner A.P. Housing  
Board, Greater Visakhapatnam Municipal  
Corporation Rep By Its Commissioner)

**...RESPONDENTS**

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**Date:29.07.2025**

  
**Environmental Engineer,  
APPCB, Regional Office,  
Visakhapatnam  
Environmental Engineer  
A.P. Pollution Control Board  
Regional Office, Visakhapatnam**

**Report on the Hon'ble NGT, Chennai order dated 26.09.2024 in O.A. No. 215 of 2016 (SZ) in the matters of damage to water body due to construction activity, Kommadi Village, Visakhapatnam District**

It is to submit that O.A. No. 215 of 2016 (SZ) was filed in Hon'ble NGT, Chennai Sri. Guntu Boyina Kumar, Kommadi, Visakhapatnam District in the matters of damage to water body due to construction activity, Kommadi Village, Visakhapatnam District.

In this connection, the APPCB has submitted the report dated 26.09.2024 to the Hon'ble NGT, Chennai. The Hon'ble Tribunal heard the matter on 06.11.2023 and issued following order:

*"1. The report of the Andhra Pradesh Pollution Control Board dated 12.08.2024 is filed.*

*2. Let another report be filed reporting full compliance before the date of next hearing.*

*3. Post the matter on 16.12.2024."*

The copy of the Hon'ble Tribunal order dated 26.09.2024 is herewith enclosed as **Annexure-I**.

In compliance the Hon'ble NGT Order dated 26.09.2024, the APPCB has filed a report dated 16.12.2024 before the Hon'ble NGT. Copy of the APPCB report dated 16.12.2024 is herewith enclosed as **Annexure-II**.

The Mandal Parishad Development Officer, Devarapalli Mandal, Anakapalli District has submitted the work completion certificate on 11.12.2024 stating that the comprehensive restoration of minor irrigation tank works is completed. Copy of the work completion certificate is herewith enclosed as **Annexure-III**.

Earlier, the EE, RO, Visakhapatnam has inspected the surroundings of the tank on 21.02.2025 and observed that the tank restoration of minor irrigation tank works is completed & proposed to develop fruit bearing plants along the bund under Mahatma Gandhi National Rural Employment Guarantee Scheme



Environmental Engineer  
A.P. Pollution Control Board  
Regional Office, Visakhapatnam

(MGNRGES) which will be completed by the end of July-2025. Photographs of the tank is herewith enclosed as **Annexure-IV**.

This report is submitted for kind consideration. The APPCB will abide by all such directions as the Hon'ble Tribunal may deem fit and appropriate.

  
**Environmental Engineer,  
APPCB, Regional Office,  
Visakhapatnam**  
Environmental Engineer  
A.P. Pollution Control Board  
Regional Office, Visakhapatnam

**Item No.01:-**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

**Original Application No. 215 of 2016(SZ)**

IN THE MATTER OF:

Guntu Boyina Kumar Kommadi

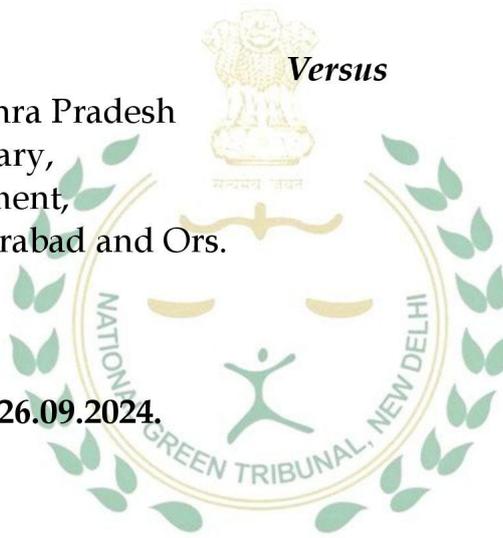
...Applicant(s)

*Versus*

The State of Andhra Pradesh  
Rep. by its Secretary,  
Revenue Department,  
Secretariat, Hyderabad and Ors.

...Respondent(s)

**Date of hearing: 26.09.2024.**



**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

For Applicant(s): None.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R4.

**ORDER**

1. The report of the Andhra Pradesh Pollution Control Board dated 12.08.2024 is filed.
2. Let another report be filed reporting full compliance before the date of next hearing.
3. Post the matter on 16.12.2024.



Sd/-  
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-  
Dr. Satyagopal Korlapati, EM

O.A. No.215/2016(SZ)  
26<sup>th</sup> September, 2024. AD.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE  
BENCH AT CHENNAI**

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Kommadi, Visakhapatnam District

**.....APPLCANT**

**VERSUS**

State of Andhra Pradesh and  
3 others (The District Collector  
Visakhapatnam, The Vice-Chairman &  
Housing Commissioner A.P. Housing  
Board, Greater Visakhapatnam Municipal  
Corporation Rep By Its Commissioner)

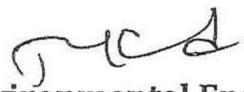
**...RESPONDENTS**

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Dt. 16.12.2024

Place: Visakhapatnam

  
**Environmental Engineer,**  
**APPCB, Regional Office,**  
**Visakhapatnam**  
 Environmental Engineer  
 A.P. Pollution Control Board  
 Regional Office, Visakhapatnam

**Report on the Hon'ble NGT, Chennai order dated 26.09.2024 in O.A. No. 215 of 2016 (SZ) in the matters of damage to water body due to construction activity, Kommadi Village, Visakhapatnam District**

It is to submit that O.A. No. 215 of 2016 (SZ) was filed in Hon'ble NGT, Chennai Sri. Guntu Boyina Kumar, Kommadi, Visakhapatnam District in the matters of damage to water body due to construction activity, Kommadi Village, Visakhapatnam District.

In this connection, the APPCB has submitted the report dated 26.09.2024 to the Hon'ble NGT, Chennai. The Hon'ble Tribunal heard the matter on 06.11.2023 and issued following order:

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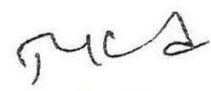
*3. Post the matter on 16.12.2024."*

The copy of the Hon'ble Tribunal order dated 26.09.2024 is herewith enclosed as **Annexure-I.**

In compliance with the above directions, the APPCB has requested the Mandal Parishad Development Officer, Devarapalli Mandal, Anakapalli District on 07.12.2024 to submit the latest status report.

The Mandal Parishad Development Officer, Devarapalli Mandal, Anakapalli District has submitted the work completion certificate on 11.12.2024 stating that the comprehensive restoration of minor irrigation tank works is completed. Copy of the work completion certificate is herewith enclosed as **Annexure-II.**

The EE, RO, Visakhapatnam has inspected the surroundings of the tank on 11.12.2024 and observed that the tank restoration of minor irrigation tank works is completed & proposed to develop greenbelt along the bund under

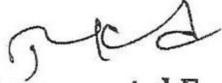
  
Environmental Engineer  
A.P. Pollution Control Board  
Regional Office, Visakhapatnam

Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS).  
Photographs of the tank is herewith enclosed as **Annexure-III**.

This report is submitted for kind consideration. The APPCB will abide by all such directions as the Hon'ble Tribunal may deem fit and appropriate.

**Dt.16.12.2024**

**Place: Visakhapatnam**

  
**Environmental Engineer,  
APPCB, Regional Office,  
Visakhapatnam**  
Environmental Engineer  
A.P. Pollution Control Board  
Regional Office, Visakhapatnam

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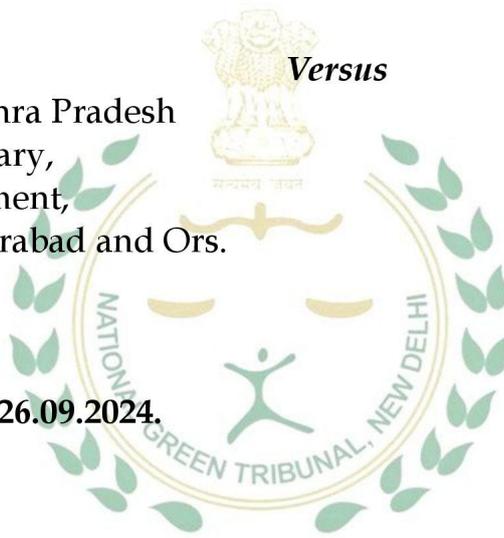
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**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

For Applicant(s):           None.

For Respondent(s):       Mrs. Madhuri Donti Reddy for R1 to R4.

**ORDER**

1. The report of the Andhra Pradesh Pollution Control Board dated 12.08.2024 is filed.
2. Let another report be filed reporting full compliance before the date of next hearing.
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Sd/-  
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-  
Dr. Satyagopal Korlapati, EM

O.A. No.215/2016(SZ)  
26<sup>th</sup> September, 2024. AD.

**WORK COMPLETION CERTIFICATE**

To,  
Devarapalli. GramPanchayat,  
Devarapalli Block,  
Anakapalli.

**Sub: WorkCompletionCertificateof Comprehensive Restoration of minor Irrigation Tank**

Sir/Madam,

I hereby submit the Work Completion Certificate of the work cited above with the following details.

WorkID:0203007004/WC/19185020022393

Nameofthe Work:Comprehensive Restoration of minor Irrigation Tank

Nameofthe Village: Devarapalli

Location ofWork : BILLALAMETTA TANK

AssetId:

TechnicalSanction No &Date: 0203007004/2002-23/652135/TS

AdminSanction No &Date: 06/09/2022

GPSCoordinates: 17.999261 82.965849

Purposeof theWork: భూగర్భజలాలుమట్టంపెంపొందించుటకు, ఆయకట్టుచివరిభూములువరకుకూడాసాగునీటికోరతనివారించడానికి

ImplementingAgency:GramPanchayat

WorkStartDate: 26.05.2023

WorkCompletionDate: 04.10.2024

Total Sanctioned Amount: 38,18,615/-

Expenditure: 23,85,164/-

PersonDaysCompleted: 8857

Expectedoutcome:

పూడికతీయుటవలననీటినిల్వసామర్థ్యంనుపునరుద్ధరణచేయడంజరిగింది. ఖరిష్కరియురబీపంటలలోసాగువిస్తీర్ణంపెరుగును

Whether the desired Purpose of the work achieved (or) not- Yes

  
SignatureoftheMPDO/PO

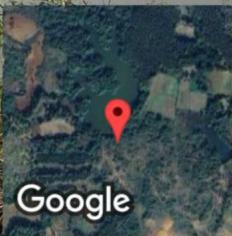
  
SignatureoftheEC

**PHOTOGRAPHS OF THE RESTORATION OF MINOR IRRIGATION TANK**





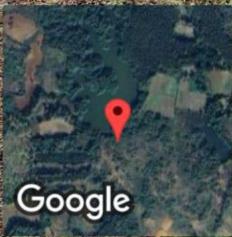
 **GPS Map Camera**



Chinasompuram, Andhra Pradesh, India  
Chinasompuram, Andhra Pradesh 531030, India  
Lat 17.999346° Long 82.966335°  
11/12/24 11:46 AM GMT +05:30



 **GPS Map Camera**



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Chinasompuram, Andhra Pradesh 531030, India  
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Whether the desired Purpose of the work achieved (or) not- Yes

  
SignatureoftheMPDO/PO

  
SignatureoftheEC

**PHOTOGRAPHS OF THE RESTORATION OF MINOR IRRIGATION TANK**



